

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00044/2020**

**DATED THIS THE 03<sup>RD</sup> DAY OF MARCH, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

T. Vishnappa  
S/o Shri T. Hanumathappa  
Aged about 28 years  
Working as Helper (C&W)  
Office of CDO, Mechanical Department  
South Western Railway  
Yeshwantpur, Bangalore

....Applicant

(None for the applicant)

Vs.

1. Chairman,  
Railway Recruitment Cell  
South Western Railway  
Old GM's Office Complex  
2<sup>nd</sup> Floor, Club Road,  
Keshawpur, Hubli 580 023

2. Member (Staff)  
Ministry of Railways  
Railway Board  
New Delhi 110 001

3. Union of India  
Through the General Manager  
South Western Railway  
Gadag Road, Hubli

4. Senior Divisional Personnel Officer  
Personnel Department  
South Western Railway  
Bangalore 560023

.....Respondents

(By Shri J. Bhaskar Reddy, Railway Standing Counsel)

**OR D E R (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

Twice the notices have been issued to the applicant.

2. Neither the applicant himself nor anybody else has put in appearance on his behalf.
3. The OA is therefore, dismissed in default.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

/ksk/